

**Government of Jammu and Kashmir**  
Department of Law, Justice and Parliamentary Affairs  
**Civil Secretariat, Srinagar.**

**Subject: Transfer and posting**

**Government Order No. 4206 –JK(LD) of 2022**  
**Dated 28 - 06 - 2022**

In the interest of administration it is hereby ordered that:-

- I. Mr Muzaffar Ahmad Wani- Secretary General, Legislative Assembly is transferred and posted as Secretary (Legal) in Level-14 in the General Administration Department vice Fayaz Ahmad Sheikh-Secretary (Legal), General Administration Department, who has been deputed to Union territory of Ladakh vide G.O No.698-JK(GAD) of 2022 dated 13.06.2022; and
- II. Smt Renu Mahajan, Special Secretary to Government, presently posted in Finance Department is transferred and posted as Incharge Secretary, J&K, Legislative Assembly in her own pay and grade vice Mr Muzaffar Ahmad Wani.

Incharge Secretary, J&K Legislative Assembly shall exercise the same powers delegated vide G.O No.04-JK(LD) Of 2019 dated 16.11.2019 upon Secretary, J&K, Legislative Assembly.

**By Order of the Lieutenant Governor**

Sd/-  
(Achal Sethi)  
Secretary to the Government  
Dated: 28.06-2022

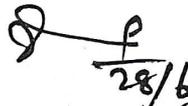
No: LAW/2/2021-10

Copy to the:-

1. Advocate General, J&K, Srinagar.
2. All Financial Commissioners(ACS).
3. Director General of Police, J&K.
4. All Administrative Secretaries to the Government.
5. Chief Electoral Officer, J&K.
6. Joint Secretary(JKL), Ministry of Home Affairs, GOI.
7. Divisional Commissioner, Jammu/Kashmir.



8. Director General, IMPARD, J&K.
9. Director, Anti Corruption Bureau, J&K.
10. Chairperson, J&K Special Tribunal.
11. Inspector General of Police, Traffic, J&K.
12. All Heads of Departments.
13. Director, Information, J&K.
14. All Deputy Commissioners.
15. Registrar General, J&K High Court.
16. Secretary, J&K Public Service Commission.
17. Director Estates.
18. Director, Archives, Archaeology and Museums..
19. Secretary, J&K Legislative Assembly.
20. General Manager, Government Press, Jammu/Srinagar.
21. Private Secretary to the Chief Secretary.
22. Private Secretary to Principal Secretary to Hon'ble Lieutenant Governor.
23. Private Secretary to Secretary to Government, Department of Law, Justice and PA.
24. Stock file/Website/G.O file.

  
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**Additional Secretary to Government  
Department of Law, Justice and Parliamentary Affairs.**